

13. पटना
14. रक्सौल
15. मधुरै
16. गोआ
17. मैसूर
18. झीरंगाबाद
19. कोचीन
20. उदयपुर
21. नागपत्तनम
22. त्रिवेन्द्रम
23. चंडीगढ़
24. पूना
25. दार्जिलिंग
26. रामेश्वरम
27. पांडिचेरी
28. अहमदाबाद
29. हैदराबाद
30. महाबल्लिपुरम
31. लखनऊ
32. पुरी
33. जम्मू
34. केप कोमोरिन
35. पठानकोट
36. ऊटी/नीलगिरी
37. भोपाल/खानिपूर
38. शिमला/कन्नौली
39. हरिद्वार/ऋषिकेश
40. गया ।

Unexported Powerloom Cloth

5461. SHRI R. KOLANTHAIVELU: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) the stock of export quality of powerloom cloth lying unexported;

(b) the period for which the stock has remained unexported;

(c) the state of quality of such cloth and the percentage thereof which has been damaged; and

(d) the precise part played by the State Trading Corporation in export of powerloom cloth?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) Government has not received reports about any export quality powerloom cloth lying unexported.

(b) and (c). Do not arise.

(d) The State Trading Corporation does not play any role in the export of powerloom cloth.

Loss of Revenue to Government due to Unauthorised Powerlooms

5462. SHRI R. KOLANTHAIVELU: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the cost of a permit for the establishment of powerloom factories and the extent of revenue to Government therefrom for the whole of India and Tamil Nadu in particular; and

(b) the estimated loss of the relevant revenue due to unauthorised powerlooms in India and Tamil Nadu respectively?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) The fee for a textile permit is Rs. 100 per loom to be paid at the time of the issue of the permit. The number of authorised powerlooms in the country is 3.47 lakhs out of which the number of looms in Tamil Nadu is 32,781. The one time revenue to the Government of India from